

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA : MIZORAM  
AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 23<sup>rd</sup> August, 2012.

**NO.HC.VII-120/2011/Pt.-II/ 6722 /A #####** The Hon'ble Gauhati High Court has been pleased to determine seniority of the existing Officers in the Nagaland Judicial Service in the following order –

### **GRADE-I**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Shri L.N. Sema	<b>Addl. District &amp; Sessions Judge</b>	<b>Mokokchung</b>
2.	Shri Y. Lanu Walling	<b>Addl. District &amp; Sessions Judge</b>	<b>Kohima</b>
3.	Shri Khape Koza	<b>Addl. District &amp; Sessions Judge</b>	<b>Tuensang</b>
4.	Shri Y. Maongkaba Imchen	<b>Addl. District &amp; Sessions Judge</b>	<b>Dimapur</b>
5.	Shri Veprasa Nyekha	<b>Addl. District &amp; Sessions Judge</b>	<b>Wokha</b>
6.	Shri G.H. Ramlia	<b>Addl. District &amp; Sessions Judge</b>	<b>Phek</b>
7.	Shri Mayang Lima	<b>Registrar, Gauhati High Court, Kohima Bench,</b>	<b>Kohima</b>
8.	Shri S. Hukato Swu	<b>District &amp; Sessions Judge</b>	<b>Dimapur</b>
9.	Smti. Nino Iralu	<b>Addl. District &amp; Sessions Judge</b>	<b>Mon</b>
10.	Smti. Kshesheli Chishi	<b>TDP, Vigilance, Special Judge, Nagaland</b>	<b>Kohima</b>

### **GRADE-II**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Shri Niechochiyi Suyie	<b>Chief Judicial Magistrate</b>	<b>Longleng</b>
2.	Shri Khrulto Koso	<b>Chief Judicial Magistrate</b>	<b>Kohima</b>
3.	Shri Chinemchiba	<b>Chief Judicial Magistrate</b>	<b>Dimapur</b>

### **GRADE-III**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Shri Zaseveyi Venyo	<b>Civil Judge (Jr. Div.)</b>	<b>Kiphire</b>
2.	Shri Phuleto Yeptho	<b>Civil Judge (Jr. Div.)</b>	<b>Wokha</b>
3.	Smti. Tucuno Vamuzo	<b>Civil Judge (Jr. Div.)</b>	<b>Dimapur</b>
4.	Smti. Mezivolu T. Therieh	<b>Civil Judge (Jr. Div.)</b>	<b>Dimapur</b>
5.	Shri Nokshei Kano	<b>Civil Judge (Jr. Div.)</b>	<b>Mon</b>
6.	Shri Victo Sema	<b>Civil Judge (Jr. Div.)</b>	<b>Mokokchung</b>
7.	Shri Inalo Zhimomi	<b>Civil Judge (Jr. Div.)</b>	<b>Kohima</b>
8.	Smti. Somet Chumden Chang	<b>Civil Judge (Jr. Div.)</b>	<b>Phek</b>
9.	Shri O. Purniken Phom	<b>Civil Judge (Jr. Div.)</b>	<b>Zunheboto</b>
10.	Shri Ajongba Imchen	<b>Civil Judge (Jr. Div.)</b>	<b>Peren</b>

The Government of Nagaland Memorandum No.LAW/14/89, dated 19.11.2007 publishing the tentative seniority list of the Judicial Officers as on 01.10.2007 stands modified accordingly.

By Order,  
Sd/- H.K. Sarma  
**REGISTRAR GENERAL**

Memo No.HC.VII-120/2011/Pt.-II/ **6723-36** /A, Dated Guwahati, the 23<sup>rd</sup> August, 2012.